

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:663

ANSWERED ON:07.08.2013

MSMES

Viswanathan Shri P.

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) the details of micro and small scale industries set up in various States including Tamil Nadu, industry-wise during each of the last three years and the current year;
- (b) the number of proposals received and approved and the financial assistance provided to them during the said period;
- (c) the number of proposals pending for approval by the Government along with the reasons for pendency; and
- (d) the steps taken by the Government to grant an early approval to the pending projects?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

- (a): As per information obtained from State/UT Commissionerates / Directorates of Industries, on the number of Entrepreneurs Memorandum (Part-II) filed under Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, the details of number of Micro, Small and Medium Enterprises (MSME) set up in the country for the last four years, State-wise, Industry-wise including Tamil Nadu and separately for Tamil Nadu are given in Annexure-I, Annexure-II and Annexure-III respectively.
- (b): Entrepreneurs Memorandum (EM) is filed by MSMEs at District Industries Centres (DICs) in prescribed proforma. There is no need for prior approval for filing EM. No financial assistance is provided for EM filing.
- (c) & (d): Does not arise.